

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 408  
TO BE ANSWERED ON 12.12.2018**

**CRIME IN TRAINS**

**†408. SHRI ARVIND SAWANT:  
SHRI NISHIKANT DUBEY:  
SHRI RAVINDRA KUMAR PANDEY:  
SHRI KRUPAL BALAJI TUMANE:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether there is increase in the number of cases of burglary, looting and other crimes against passengers in various long distance trains;**
- (b) if so, the number of such instances reported during the last three years, zone-wise and the details of relief given to the affected families/passengers by the Government; and**
- (c) the action taken and efforts made by the Railways to check such incidents and ensure fear-free journey of passengers in trains?**

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
( SHRI RAJEN GOHAIN )**

**(a) to (c): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 408 BY SHRI ARVIND SAWANT, SHRI NISHIKANT DUBEY, SHRI RAVINDRA KUMAR PANDEY AND SHRI KRUPAL BALAJI TUMANE TO BE ANSWERED IN LOK SABHA ON 12.12.2018 REGARDING CRIME IN TRAINS**

**(a) and (b): No, Madam. The cases of dacoity, robbery and drugging reported in long distance trains over Indian Railways are in decreasing trend during the last three years except the cases of theft of passengers' belongings. No incident of burglary has been reported in long distance trains during the last three years. The number of cases of burglary, dacoity, robbery, theft of passengers' belongings and drugging reported in long distance trains over Indian Railways during the years 2015, 2016 and 2017 is appended.**

**The amount of compensation paid to the affected families/passengers in cases of burglary, dacoity, robbery, theft of passengers belongings and drugging during the years 2015, 2016 and 2017 over Indian Railways is as under:-**

<b>Year</b>	<b>Amount of compensation/Relief provided to the victims (In ₹)</b>
<b>2015</b>	<b>1,40,500/-</b>
<b>2016</b>	<b>2,23,550/-</b>
<b>2017</b>	<b>48,222/-</b>

**(c): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area & passengers and for matters connected therewith.**

**Besides, the following steps are also being taken by the Railways to ensure fear-free journey of passengers:-**

- 1. On vulnerable and identified routes/sections, 2500 trains (on an average) are escorted by Railway Protection Force daily in addition to 2200 trains escorted by Government Railway Police of different States daily.**
- 2. Surveillance is kept through CCTV cameras, provided at about 453 stations over Indian Railways, to ensure safety and security of passengers.**
- 3. Security Help Line number 182 is made operational over Indian Railways for security related assistance to passengers in distress.**
- 4. An Integrated Security System (ISS) consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.**
- 5. Railways has planned to provide CCTV system in all running passengers trains.**
- 6. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.**
- 7. Regular coordination is made with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains.**

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**APPENDIX REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO. 408 BY SHRI ARVIND SAWANT, SHRI NISHIKANT DUBEY, SHRI RAVINDRA KUMAR PANDEY AND SHRI KRUPAL BALAJI TUMANE TO BE ANSWERED IN LOK SABHA ON 12.12.2018 REGARDING CRIME IN TRAINS**

**(a) & (b): The number of cases of burglary, dacoity, robbery, theft of passengers' belongings and drugging reported in long distance trains over Indian Railways during the years 2015, 2016 and 2017 are as under:-**

<b>Zonal Railway</b>	<b>Year</b>	<b>Burglary</b>	<b>Dacoity</b>	<b>Robbery</b>	<b>Theft of Passengers' Belongings</b>	<b>Drugging</b>
<b>Central</b>	<b>2015</b>	<b>0</b>	<b>6</b>	<b>153</b>	<b>1814</b>	<b>37</b>
	<b>2016</b>	<b>0</b>	<b>10</b>	<b>83</b>	<b>2354</b>	<b>40</b>
	<b>2017</b>	<b>0</b>	<b>6</b>	<b>54</b>	<b>3907</b>	<b>18</b>
<b>Eastern</b>	<b>2015</b>	<b>0</b>	<b>1</b>	<b>2</b>	<b>215</b>	<b>42</b>
	<b>2016</b>	<b>0</b>	<b>1</b>	<b>3</b>	<b>196</b>	<b>16</b>
	<b>2017</b>	<b>0</b>	<b>2</b>	<b>1</b>	<b>214</b>	<b>9</b>
<b>East Central</b>	<b>2015</b>	<b>0</b>	<b>6</b>	<b>6</b>	<b>643</b>	<b>22</b>
	<b>2016</b>	<b>0</b>	<b>2</b>	<b>1</b>	<b>1094</b>	<b>20</b>
	<b>2017</b>	<b>0</b>	<b>1</b>	<b>10</b>	<b>675</b>	<b>14</b>
<b>East Coast</b>	<b>2015</b>	<b>0</b>	<b>6</b>	<b>6</b>	<b>390</b>	<b>8</b>
	<b>2016</b>	<b>0</b>	<b>1</b>	<b>2</b>	<b>489</b>	<b>2</b>
	<b>2017</b>	<b>0</b>	<b>1</b>	<b>9</b>	<b>466</b>	<b>4</b>
<b>Northern</b>	<b>2015</b>	<b>0</b>	<b>5</b>	<b>103</b>	<b>2571</b>	<b>38</b>
	<b>2016</b>	<b>0</b>	<b>7</b>	<b>93</b>	<b>2746</b>	<b>19</b>
	<b>2017</b>	<b>0</b>	<b>4</b>	<b>81</b>	<b>2480</b>	<b>20</b>
<b>North Central</b>	<b>2015</b>	<b>0</b>	<b>4</b>	<b>30</b>	<b>746</b>	<b>15</b>
	<b>2016</b>	<b>0</b>	<b>2</b>	<b>42</b>	<b>802</b>	<b>10</b>
	<b>2017</b>	<b>0</b>	<b>0</b>	<b>37</b>	<b>1076</b>	<b>18</b>
<b>North Eastern</b>	<b>2015</b>	<b>0</b>	<b>1</b>	<b>15</b>	<b>354</b>	<b>18</b>
	<b>2016</b>	<b>0</b>	<b>5</b>	<b>39</b>	<b>398</b>	<b>23</b>
	<b>2017</b>	<b>0</b>	<b>0</b>	<b>16</b>	<b>367</b>	<b>13</b>
<b>Northeast Frontier</b>	<b>2015</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>122</b>	<b>4</b>
	<b>2016</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>191</b>	<b>10</b>
	<b>2017</b>	<b>0</b>	<b>1</b>	<b>2</b>	<b>185</b>	<b>12</b>
<b>North Western</b>	<b>2015</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>475</b>	<b>15</b>
	<b>2016</b>	<b>0</b>	<b>1</b>	<b>4</b>	<b>419</b>	<b>6</b>
	<b>2017</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>410</b>	<b>10</b>

<b>Zonal Railway</b>	<b>Year</b>	<b>Burglary</b>	<b>Dacoity</b>	<b>Robbery</b>	<b>Theft of Passengers' Belongings</b>	<b>Drugging</b>
<b>Southern</b>	<b>2015</b>	<b>0</b>	<b>0</b>	<b>8</b>	<b>152</b>	<b>2</b>
	<b>2016</b>	<b>0</b>	<b>0</b>	<b>11</b>	<b>154</b>	<b>10</b>
	<b>2017</b>	<b>0</b>	<b>0</b>	<b>26</b>	<b>277</b>	<b>1</b>
<b>South Central</b>	<b>2015</b>	<b>0</b>	<b>0</b>	<b>31</b>	<b>1403</b>	<b>22</b>
	<b>2016</b>	<b>0</b>	<b>0</b>	<b>47</b>	<b>1521</b>	<b>10</b>
	<b>2017</b>	<b>0</b>	<b>1</b>	<b>35</b>	<b>2093</b>	<b>5</b>
<b>South Eastern</b>	<b>2015</b>	<b>0</b>	<b>1</b>	<b>2</b>	<b>236</b>	<b>9</b>
	<b>2016</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>362</b>	<b>8</b>
	<b>2017</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>358</b>	<b>2</b>
<b>South East Central</b>	<b>2015</b>	<b>0</b>	<b>0</b>	<b>8</b>	<b>350</b>	<b>10</b>
	<b>2016</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>362</b>	<b>7</b>
	<b>2017</b>	<b>0</b>	<b>1</b>	<b>6</b>	<b>516</b>	<b>3</b>
<b>South Western</b>	<b>2015</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>116</b>	<b>6</b>
	<b>2016</b>	<b>0</b>	<b>1</b>	<b>8</b>	<b>149</b>	<b>2</b>
	<b>2017</b>	<b>0</b>	<b>0</b>	<b>13</b>	<b>363</b>	<b>3</b>
<b>Western</b>	<b>2015</b>	<b>0</b>	<b>6</b>	<b>10</b>	<b>1028</b>	<b>20</b>
	<b>2016</b>	<b>0</b>	<b>2</b>	<b>24</b>	<b>937</b>	<b>9</b>
	<b>2017</b>	<b>0</b>	<b>5</b>	<b>20</b>	<b>1706</b>	<b>14</b>
<b>West Central</b>	<b>2015</b>	<b>0</b>	<b>2</b>	<b>83</b>	<b>2169</b>	<b>26</b>
	<b>2016</b>	<b>0</b>	<b>3</b>	<b>50</b>	<b>2760</b>	<b>27</b>
	<b>2017</b>	<b>0</b>	<b>5</b>	<b>68</b>	<b>2844</b>	<b>8</b>

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